

SPECIAL BENCH
COURT - II

O-213

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

TP/160(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05TH APRIL 2024

IN THE MATTER OF	NEUTECH SOLAR SYSTEMS PVT LTD VS ENVIRON ENERGY CORPORATION INDIA PRIVATE LIMITED
UNDER SECTION	SEC 433(E)/433(F) OF CA 1956

Appearance (via video conferencing/physically)

None

O R D E R

1. None for the parties.
2. Let the petition be made IBC compliant, if not already made.
3. The Registry is directed to issue notice to both the parties by way of Speed Post and email and place the tracking information on record.
4. The respondents shall file their reply affidavit within two weeks.
5. List this matter for arguments on **24.05.2024**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**